Advertisement under Regulation 18(12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended.

VIRGO GLOBAL MEDIA LIMITED

COMPANY INDENTIFICATION NUMBER: L74910TG1999PLC031187

Registered Office: Plot No. 5, Mithila Nagar, Road No. 10, Banjara Hills, Hyderabad, Telangana, 500034.

Tel: 040-23351212/2335; **Fax:** 040-23351214; **Email:** csvirgo@yahoo.in; **Website:** www.virgoglobalmedia.com.

This Post Offer Advertisement **("Post Offer Advertisement")** is being issued by Saffron Capital Advisors Private Limited (the **"Manager to the Offer"),** on behalf of Mrs. Namburu Vasundhara Mani **("Acquirer"),** in connection with the offer made by the Acquirer, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 **("SEBI Regulations").** The Detailed Public Statement with respect to the aforementioned offer was published on April 30, 2015 in The Financial Express (English), Jansatta (Hindi), Mumbai Lakshadeep (Marathi) and Nava Telangana (Regional). Subsequently, corrigendum to DPS was published on June 08, 2015 **("Corrigendum")** in the same newspapers in which the DPS was published.

1. Name of the Target Company : Virgo Global Media Limited
2. Name of the Acquirer : Mrs. Namburu Vasundhara Mani
3. Name of the Manager to the Offer : Saffron Capital Advisors Private Limited
4. Name of the Registrar to the Offer : Aarthi Consultants Private Limited
5. **Offer Details** :
   a. Date of Opening of the Offer : June 16, 2015
   b. Date of Closure of the Offer : June 29, 2015
6. Date of Payment of Consideration : July 03, 2015
7. Details of Acquisition :

Sl. No.	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer Price	Re. 1/- per share	Re. 1/- per share
7.2	Aggregate number of shares tendered	2731118	3600
7.3	Aggregate number of shares accepted	2731118	$ 3000 $ As per Letter received from Registrar to the Offer, Two applications for 600 shares in aggregate were rejected as the shares were not credited to the demat escrow account.
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	2731118	3000
7.5	Shareholding of the Acquirer before Agreements/ Public Announcement (No. & %)	NIL	NIL
7.6	Shares proposed to be acquired by way of Agreement • Number • % of Fully Diluted Equity Share Capital	 3353750 31.93	 3353750 31.93
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	 2731118 26%	 3000 0.03%
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	 NIL	 NIL
7.9	Post offer share holding of Acquirer • Number • % of Fully Diluted Equity Share Capital	 6,084,868 57.93%	 3,356,750 31.96%
7.10	Pre & Post offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	 71,50,550 68.07%	 71,47,550 68.04%

1. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
2. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and the registered office of the Target Company.

All undefined capitalized terms used herein shall have the same meaning as ascribed to such terms in the offer document.

ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER

SAFFRON
• • • • • *energising ideas*

SAFFRON CAPITAL ADVISORS PRIVATE LIMITED
Company Identification Number: U67120MH2007PTC166711
605, Sixth Floor, Centre Point, J .B. Nagar, Andheri (East), Mumbai - 400 059, India
Tel. No.: +91 22 4082 0917, **Fax No.:** +91 22 4082 0999
Email id: openoffers@saffronadvisor.com, **Website:** www.saffronadvisor.com
Investor grievance: investorgrievance@saffronadvisor.com
SEBI Registration Number: INM 000011211
Contact Person: Amit Wagle

Place: Mumbai
Date: July 06, 2015